

FORM G
INVITATION FOR EXPRESSION OF INTEREST FOR
CBS HOLDINGS PRIVATE LIMITED UNDER CIRP
OPERATING IN FINANCIAL INTERMEDIATION AT ROHINI, NEW DELHI
(Under Regulation 36A(1) of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

RELEVANT PARTICULARS		
1	Name of the corporate debtor along with PAN/CIN LLP	CBS Holdings Private Limited (CIN: U67120DL2008PTC177120)
2	Address of the Registered Office	House No. 73 Floor Ground Block-F Parshant Vihar Rohini, North West, Delhi, Delhi, India, 110085
3	URL of website	Not Available
4	Details of place where majority of fixed assets are located	As per Audited Financial Statements of FY 2022-23 and Information received from Suspended Board of Directors, there are no Fixed Assets Available with the Corporate Debtor
5	Installed capacity of main products/ services	NA
6	Quantity and value of main products/ services sold in last financial year	Total Revenue Rs 6.92 Thousand (FY 2022-23 audited)
7	Number of employees/ workmen	1 (in FY 2022-23)
8	Further details including last available financial statements (with schedules) of two years, lists of creditors, relevant dates for subsequent events of the process are available at	Can be obtained by sending an Email to Nikhil Sachdeva at cirp.cbsholdings@gmail.com or through Speed Post/Courier addressed to Nikhil Sachdeva at H. No. 2822, First Floor, Sector 32-A, Chandigarh Road, Near BCM School, Ludhiana, Punjab ,141010
9	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at:	Can be obtained by sending an Email to Nikhil Sachdeva at cirp.cbsholdings@gmail.com or through Speed Post/Courier addressed to Nikhil Sachdeva at H. No. 2822, First Floor, Sector 32-A, Chandigarh Road, Near BCM School, Ludhiana, Punjab ,141010
10	Last date for receipt of expression of interest (extended)	31-03-2024
11	Date of issue of provisional list of prospective resolution applicants	10-04-2024
12	Last date for submission of objections to provisional list	15-04-2024
13	Date of issue of final list of prospective resolution applicants	25-04-2024
14	Date of issue of information memorandum, evaluation matrix and request for resolution plans to prospective resolution applicants	30-04-2024
15	Last date for submission of resolution plans	30-05-2024
16	Process email id to submit Expression of Interest	cirp.cbsholdings@gmail.com

Nikhil Sachdeva


Date: 16.03.2024
Place: Ludhiana

Nikhil Sachdeva
Resolution Professional For CBS Holdings Private Limited
Regn No: IBBI/IPA-001/IP-P-02743/2022-2023/14184
Regd. Address with IBBI: H. No. 2822, First Floor, Sector 32-A,
Chandigarh Road, Near BCM School, Ludhiana, Punjab ,141010
AFA: AA1/14184/02/270824/105973 VALID Upto: 27.08.2024